

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 28310/2019

(Arising out of impugned final judgment and order dated 06-09-2019 in SA No. 64/2013 passed by the High Court Of Judicature At Allahabad)

UPENDRA KUMAR

Petitioner(s)

VERSUS

SANGEETA @ BABLI

Respondent(s)

(I.R.)

Date : 28-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
Mr. Varun Singh, Adv.
Mr. Renin Raj K., Adv.
Mr. Satwik Mishra, Adv.
Ms. Nishtha Kumar, AOR

For Respondent(s) Mr. Neeraj K. Sharma, Adv.
Mr. Vivek Sharma, AOR
Mr. Ambuj Sarswat, Adv.
Mr. Rajeev Sood, Adv.
Ms. Priyanka Dixit, Adv.
Ms. Rachana Sharma, Adv.
Mr. Avnish K. shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 25th March, 2020 (NMD)

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

